


**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 16th January, 2018.

No.LJ(B).1/2018/11 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officers as Executive Magistrates in connection the monitoring of the movement of coal transportation for strict implementation as per National Green Tribunal (NGT) Order for a period of 3(three) months or till further order.

Sl. No.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division.
1.	Shri R.B.Dkhar, AEE PWD (Rds), Ranikor	South West Khasi Hills District, Mawkyrwat	Deputy Commissioner, South West Khasi Hills District, Mawkyrwat.
2.	Shri S.Lyngkhoi, BMC, Ranikor	- do -	- do -
3.	Shri. S Mawlong, BADO, Ranikor	- do -	- do -
4.	Shri D.Kyndiah, AEE PWD (Rds), Nonghyllam	- do -	- do -
5.	Shri C.A.Sangma, SDO PHE, Ranikor	- do -	- do -
6.	Shri P.L.Kynshi, ADO, Ranikor Block	- do -	- do -


(**E.M. Donn**)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

Memo.No.LJ (B).1/2018/11-A,

Dated Shillong, the 16th January, 2018.

Copy to :-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.
2. The Deputy Commissioner (Election), South West Khasi Hills District, Mawkyrwat, with a request to circulate to all the officers concerned. This has a reference to your letter No.SWKE.6/G.E-2018/Z.M/S.O/2017/8 dt.28.12.2017.
3. The Principal Secretary to the Govt. of Meghalaya, Forest & Environment Department for information.
4. The Director of Information and Public Relation, Meghalaya, Shillong.
5. The Personnel & A.R. (A) Department for information.
6. DEO(Data Entry Operation) LR Office, Room No. 104, Main Secretariat Building, for uploading the Notification in the Law Department website.
7. Office Copy.

By orders etc...,


Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.
